house on 14th December,

permission of the House for remaining absent from all the sittings of the House during the current Session?

(No hon. Member dissented)

MR CHAIRMAN: Permission to remain absent is granted. Now, Mr. Sanjay Nirupam

OBJECTIONABLE REMARKS RE. MADE AGAINST SHRI DILIP KUMAR IN THE HOUSE ON 14TH DECEMBER. 1998

श्री संजय निरूपम (महाराष्ट्र): आदरणीय चेयरमैन साहब, कल आपके आदेश को न मानकर सचम्च मैने एक अक्षम्य अपराध किया। उस अपराध के लिए मैं आपसे क्षमा चाहता हं। मेरा संस्कार ऐसा है कि मैं आपको और इस बेहद सम्मानीय सदन की अवमानना नहीं कर सकता। कल इस सदन में मैंने जो वक्तव्य दिया था उसके जिन शब्दों पर आपको आपत्ति है इन तमाम शब्दों को आपके सम्मान की रक्षा के लिए मैं वापिस लेता हं। वैसे मैंने जो कहा वह सच था।

SHRI NILOTPAL BASU (West Bengal): Sir, We do not agree to it (Interruptions)

SHRIMATI KAMLA SINHA (Bihar): This is not an apology. (Interruptions)

SHRI GHULAM NABI AZAI (Jammu and Kashmir): He has further compounded the matter. He has further insulted the House (Interruptions)

This is an insult to the House. (Interruptions)

SHRI GURUDAS DAS GUPTA (West Bengal): Mr. Chairman, Sir, this is unacceptable (Interruptions)

MR. CHAIRMAN: The Leader of the house will speak. (Interruptions) Please listen to him. Please sit down. (Interruptions) Please sit down. (Interruptions) Let the Leader of the House speak. (Interruptions)

सदम के नेता (भी सिकन्दर बख्त): मैं बहुत शर्मिन्दा हं, सदर साहब। मैंने इन साहब जादे से तफसीली बात करली थी। उसके बाद यह, मैं सिर्फ शर्मिन्दगी और माफी मांग सकता हूं। मेरे कहने के बाद भी इन्होंने यह कहा है। मुझे बहुत रंज है और मै शर्मिन्दा हं इस हाऊस से। ...(व्यवधान)...

Shri Dilip Kumar in the

श्रीमती कमला सिन्हाः इससे तो काम नहीं चलेगा। ...(व्यवधान)

SHRI SANATAN BISI (Orissa): Sir. I am on a point of order. (Interruptions)

SHRIMATI KAMLA SINHA: Sir, I am on a point of order. (Interruptions)

SHRI V.P. DURAISAMY (Tamil Nadu): Sir, who is superior in the House? (Interruptions)

SHRI NILOTPAL BASU: Sir, you should take some action. Some action will have to be taken. (Interruptions)

This cannot be acceptable. (Interruptions)

SHRIMATI KAMLA SINHA: Sir, this is not an apology. (Interruptions)

SHRI JANARDHANA POOJARY (Karnataka): Sir, I am on a point of order. (Interruptions)

SHRI GURUDAS DAS GUPTA: Mr. Chairman, Sir ... (Interruptions)...

श्री संजय निरूपण. ...(व्यवधान) ऐसे मैं कैसे मान लूं मैंने बिल्कुल गलत नहीं बोला है । लेकिन अगर कुछ गुनाह है तो वापिस लेता हूं।...(व्यवधान) मैं इस सदन के सम्मानित सदस्यों के सामने घोषणा करता हं कि अगर सच कहना गुनाह है तो मैं वापिस लेता हूं। ...(व्यवधान) अगर सच कहना गुनाह है तो मैं वापिस ले रहा हूं ...(व्यवधान)

SHRI GURUDAS DAS GUPTA: Mr. Chairman, Sir ... (Interruptions)...

†[] Transliteration in Arabic Script

श्री संजय निरूपमः सर, मैं अपने शब्द वापिस ले रहा हुं ...(व्यवधान)...

SHRI NILOTPAL BASU: Sir, some action will have to be taken against him.

श्री संजय निरूपमः चेयरमैन सर, मैं अपनी बात को वापिस ले रहा हूं ...(व्यवधान)... मैं आखिरी सैंटेंस को वापिस ले रहा हूं ...(व्यवधान)...

SHRI GURUDAS DAS GUPTA: Mr. Chairman, Sir, (Interruptions)

MR. CHAIRMAN: Let me say something (Interruptions) Please sit down ... (Interruptions)... I agree.

SHRI SATISHCHANDRA SITARAM PRADHAN (Maharashtra): He has agreed to withdraw his words ...(Interruptions)...

MR. CHAIRMAN: That is all right. I am equally pained as you are. Please understand that. I want to give him one more chance to say something ...(Interruptions)... Please, please ...(Interruptions)... No, no. I am giving him a chance ...(Interruptions)... I am giving him a chance, you cannot refuse it. No, the House cannot refuse it. Yes, please.

श्री संजय निरूपमः ठीक है सर, जो बातें मुझे कहने को कही गयी हैं, मैं पढ़कर सुना देता हूं।

श्री सभापतिः पढ़कर नहीं ...(व्यवधान)...

Why do you want to regulate the House? ... (Interruptions)... Why do you want to regulate the House? I am here to regulate it.

SHRI SANJAY NIRUPAM: Sir, I sincerely apologise. ... (Interruptions)...

श्री जलालुद्दीनं अंसारीः यह अपालिन नहीं हुई। यह अपालिन नहीं मांग -रहे हैं ...(व्यवधान)...

﴿ مَشْرِی جَلَلُ الرہِی انعمادی: یہ ابالیعی مہیں ہوئ -یہ ابالیعی مہیں مانگ دیسے ہیں ۔۔۔ وا Shri Dilip Kumar in the 24% house on 14th December, 1998

SHRI SANJAY NIRUPAM: Sir, I sincerely apologise for not responding to the. ...(Interruptions)...

MR. CHIARMAN: Please. ...(Interruptions)... Let me first hear him.

SHRI SANJAY NIRUPAM: One minute, please. Let me speak. ...(Interruptions)...

प्रो॰ विजय कुमार मल्होत्रा (दिल्ली)ः सुनिए तो सही, वह क्या कह रहे हैं? ...(स्थवधान)...

SHRI SANATAN BISI: Sir, I am on a point of order. ...(Interruptions)... It is the pleasure of the Member. ...(Interruptions)...

SHRI SANJAY NIRUPAM: Hon. Chairman, Sir, I sincerely apologise for not responding to the direction of the hon. Chairman, and I regret having defied you. I withdraw all the objectionable words as per the ruling of the hon. Chairman.

MR. CHAIRMAN: That is all right Now we will take up Special Mem Shri Virumbi. ...(Interruptions)...

SHRI SANATAN BISI: Mr. Chairman, Sir. ...(Interruptions)...

MR. CHAIRMAN: That matter is closed. ...(Interruptions)... That matter is closed. ...(Interruptions)...

प्रो॰ विजय कुमार मल्होत्राः जो डिफाई कर रहे हैं, उनको बाहर निकालिए ...(व्यवधान)...

MR. CHAIRMAN: That matter is closed. Now Shri Virumbi. ...(Interruptions)... He has withdrawn all his words.

श्री नागमणि (बिहार)ः हिन्दुस्तान की जनता से माफी मांगिए ...(च्यवधान)...

श्री मोहम्मद आज़म खान (उत्तर प्रदेश)ः यह क्या बात हुई? ...(व्यवधान)... आप जो मन में आएगा, वह कहेंगे ...(व्यवधान)... SHRI KULDIP NAYYAR (Nominated): Sir, he must apologise.

MR. CHAIRMAN: After my ruling, nothing can be said on that issue. He has totally modified his apology and he has apologised unconditionally.

AN HON. MEMBER: No, no. ...(Interruptions)..

SHRI KULDIP NAYYAR: He did not apologise.

AN HON. MEMBER: He did not apologise ... (Interruptions)...

MR. CHAIRMAN: He has withdrawn all the words ...(Interruptions)... The issue is closed. ...(Interruptions)...

SHRI KULDIP NAYYAR: He has not used the word 'apology'.

MR. CHAIRMAN: That issue is closed. Now Shri Virumbi.

SHRI SANATAN BISI: Mr. Chairman, Sir, I am not on that point. That issue is over. I am not on that point. I am raising a point of order on a different matter. Sir, I humbly submit and appreciate your endeavour to run the House in a disciplined manner. I respect the Chair. I am not on that point, I am on some other point. I want to know as to why the House was adjourned yesterday. ...(Interruptions)...

MR. CHAIRMAN: No, no. ...(Interruptions)... Your point of order should have come when that issue was raised, not now. No. no. you are a Vice-Chairman.

SHRI SANATAN BISI: I am not saying anything about that issue. ...(Interruptions)...

MR. CHAIRMAN: Nothing will go on record. I have not permitted him and nothing will go on record.

SHRI SANATAN BISI:

SPECIAL MENTIONS

Flood situation in Tamil Nadu and need to provide Financial Assistance

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Chairman, Sir, I rise to raise an important issue of the suffering in Tamil Nadu because of heavy rains for the past one week due to the low pressure. Sir, heavy damage has occured. It is an unprecedented damage. Several huts and houses have been damaged. Unlike cyclone, the damage is not localised to any particular area, but has affected Tamil Nadu throughout. Sir, the standing crops, particularly, in coastal have been submerged. Agriculturists also are affected badly. Nearly forty people have lost their lives, in spite of the timely warning given by the concerned Department, Sir, the State Government is doing its best. It has actually evacuated the people of low-lying areas to safer places. However, the catchment areas of tanks received heavy rainfall. The downpour has affected even the air services. Trees were uprooted. Water-logging can be seen at many places. Sir, it has, more or less, hampered the free movement of traffic. We are doing our best. Food packets are distributed to the flood victims. Those affected by the floods were shifted to relief centres. In spite of it, Sir, the damage is heavy as it was unprecedented in recent history. Therefore, I request the Hon. Prime Minister, through you, Sir, to immediately release a considerable amount of money from the Prime Minister's Relief Fund to help the people who lost their lives in this flood. I request the hon. Government, through you, Sir, to release some amount from the Natural Calamities Fund, at least on on-account

^{*} Not recorded.